

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/645/(IB)/CB/2017
NAME OF THE PETITIONER(S) : TVS DYNAMIC GLOBAL SERVICES LTD
NAME OF THE RESPONDENT(S) : E L FORGE LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. V.P. Raman	Counsel for Respondent	[Signature]
2. P.R. Vardana For Anandh Krishnan	Counsel for Petitioner	[Signature]

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that he is not disputing the liability of the outstanding debt claimed by the Petitioner. He prayed for time to file the schedule for payment and also to bring one DD to show the bona-fide. At request, time is enlarged. Put up on **12.12.2017 at 10.30 A.M.**

[Signature]
MEMBER (JUDICIAL)

ghk